

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

76

C.P No. 1361/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: SVS Marine Services Pvt. Ltd.

V/s.

Ardeshir B.Cursetjee & Sons Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Niketa Shah Instruction by Ms Ashwin Ankita & Associate	Advocate for Corporate Debtors	NAT.
2	Counsel Aseem Naphade]	
3	Pushkal Mishra]	
4	Khushboo Agarwal]	<u>Ragunath</u>

ORDER

CP No. 1361/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

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: 2 :

Since the Petitioner could not get any liberty to see the reply filed by the Corporate Debtor to verify the defence of the Corporate Debtor, and since copy has today been supplied to the Petitioner by the Corporate Debtor being asked, list this matter on 13.11.2017 for hearing with liberty to the Petitioner side to furnish documents responding to the reply filed by the Corporate Debtor.

List this matter on **14.11.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)